

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.12/RP/2024 in Petition No.391/GT/2020

Subject : Review of the Commission's order dated 11.1.2024 in Petition No. 391/GT/2020 in the matter of revision of tariff for the period 2014-19 in respect of Farakka Super Thermal Power Station Stage-III (500 MW).

Date of Hearing : **4.4.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Petitioner : GRIDCO Ltd.

Respondents : NTPC Ltd.

Parties Present : Shri. R.K. Mehta, Advocate, GRIDCO
Ms. Himanshi Andley, Advocate, GRIDCO
Shri. Venkatesh, Advocate, NTPC
Shri. Kunal Veer Chopra, Advocate, NTPC
Ms. Nilantika Banerjee, NTPC
Shri. Vivek Kumar, NTPC

Record of Proceedings

During the hearing 'on admission,' the learned counsel for the Review Petitioner submitted that the review petition had been filed seeking review of the Commission's order dated 11.1.2024, limited to the extent of determination of the interest on working capital, on the basis of 'as received GCV' of coal, furnished by Respondent.

2. The Commission, after hearing the learned counsel for the Petitioner, directed as under:

- (a) Issue notice on 'admissibility'.
- (b) The Respondent is permitted to file its reply on or before **29.5.2024** after serving a copy to the Review Petitioner, who may file its rejoinder by **19.7.2024**. Pleadings shall be completed by the parties by the due date mentioned.

3. The Petition shall be listed along with Petition No. 10/RP/2024, for hearing on **29.8.2024**.

By order of the Commission

**Sd/-
(B Sreekumar)
Joint Chief (Law)**

